# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENRGY

### RAJYA SABHA UNSTARRED QUESTION NO. 2871

TO BE ANSWERED ON 20.03.2018

### DISCONTINUING OF AKSHAY URJA SHOPS PROGRAMME

#### 2871. SHRI MANISH GUPTA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the reasons for discontinuing the Akshay Urja Shops Programme including plans for alternative usage of funds usually earmarked for the programme;
- (b) the number of districts in India that had received shops under the aforementioned programme with a State-wise break-up; and
- (c) the plans of Government to encourage the growth of outlets that deal with solar energy products?

#### **ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R. K. SINGH)

- (a) The Ministry of New and Renewable Energy (MNRE) had been implementing a scheme for setting up of Akshay Urja Shops in all districts of the country with a view to cover sales and services of all renewable energy devices and systems. The implementation of the "Akshay Urja Shops scheme was reviewed and it was observed that the scheme was initiated at a time when the market for renewable energy appliances was limited due to lack of general awareness which is no more applicable now in the presence of other mechanism for creating public awareness. Many of the Shops which were sanctioned earlier became non-functional. In view of this, it was decided to discontinue the "Akshay Urja Shop Programme" beyond 12<sup>th</sup> Plan period. The funds for this programme have not been allocated separately and expenditure is met from Other Budget Heads (Solar Cities, Green Buildings, etc.)
- (b) A statement giving State/UT-wise number of Akshay Urja Shops sanctioned by the Ministry of New and Renewable Energy is given in the Annexure.
- (c) There is no such plan.

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## **Annexure**

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2871 for 20/3/2018 regarding 'Discontinuing of Akshay Urja Shops Programme'

Statement showing state-wise details of Akshay Urja shops sanctioned in the country.

| S.NO | States / UTs               | No. of Districts where AkshayUrja Shops have been sanctioned |
|------|----------------------------|--|
| 1    | Andaman & Nicobar Islands  | 2  |
| 2    | Andhra Pradesh + Telangana | 21   |
| 3    | Arunachal Pradesh          | -  |
| 4    | Assam                      | 8  |
| 5    | Bihar                      | 33   |
| 6    | Chandigarh                 | 1  |
| 7    | Chattisgarh                | 13   |
| 8    | Dadra & Nagar Haveli       | -  |
| 9    | Daman & Diu                | -  |
| 10   | Delhi                      | -  |
| 11   | Goa                        | 2  |
| 12   | Gujarat                    | 8  |
| 13   | Haryana                    | 18   |
| 14   | Himachal Pradesh           | 5  |
| 15   | Jharkhand                  | 24   |
| 16   | Jammu & Kashmir            | 10   |
| 17   | Karnataka                  | 7  |
| 18   | Kerala                     | 7  |
| 19   | Lakshadweep                | -  |
| 20   | Madhya Pradesh             | 50   |
| 21   | Maharashtra                | 32   |
| 22   | Manipur                    | 2  |
| 23   | Meghalaya                  | -  |
| 24   | Mizoram                    | 7  |
| 25   | Nagaland                   | 5  |
| 26   | Odisha                     | 4  |
| 27   | Puducherry                 | 4  |
| 28   | Punjab                     | 20   |
| 29   | Rajasthan                  | 14   |
| 30   | Sikkim                     | 1  |
| 31   | Tamil Nadu                 | 26   |
| 32   | Tripura                    | 2  |
| 33   | Uttar Pradesh              | 72   |
| 34   | Uttarakhand                | 8  |
| 35   | West Bengal                | 6  |
| 55   | Total                      | 412  |